

DIVISION BENCH

O-212

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1471(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	SATISH CHANDRA SANWALKA & ORS. VS TINPLATE DEALERS ASSOCIATION PVT. LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms.Sristi Burman Roy, Adv.] For the Petitioner

Ms.Sweta Mohanty,Adv.]

Mr.Ishaan Saha, Adv.] For the Respondent

Mr.A.K.Awasthi,Adv.]

ORDER

1. Due to paucity of time, time matter could not be taken up for hearing.
2. Post the matter on **22/08/2024**.

**Satyajit Roy
(Court Officer)**